

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).352/2008

(From the judgement and order dated 23/03/2007 in MSA No. 1/1981 &  
IA No. 955/2005 of The HIGH COURT OF KERALA AT ERNAKULAM)

JAMES Petitioner(s)

VERSUS

STATE OF KERALA Respondent(s)

(With prayer for interim relief and office report )

Date: 06/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) M/s. R.S. Hegde, Chandra Prakash, Rahul Tyagi,  
J.K. Nayyar, Ashwani Garg,  
Kamal Kishore R. Joshi, Advs.  
For Mr. P.P. Singh,Adv.

For Respondent(s) Mr. G. Prakash,Adv.

UPON hearing counsel the Court made the following  
ORDER

Post in November, 2009, for final disposal.

(R.K. Dhawan)  
Court Master

(Veera Verma)  
Court Master